

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**LIST OF BUSINESS**

**BUDGET SESSION**

**FRIDAY, MARCH 10, 2017**

**GOVERNMENT BUSINESS**

1. Questions.
2. Dr. JEMINO MAWTHOH, MLA to call the attention of the Minister in-charge Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in the "*The Shillong Times*" dated 28th February, 2017 under the caption "*Post WKH tragedy focus on road safety*".
3. Debate on Governor's Address.
4. Reply of the Chief Minister to the Debate on Governor's Address.
5. Shri PRESTONE TYNSONG, Minister in-charge Border Areas Development to place a Statement relating to Starred Question No.1replied on 06.03.2017.
6. Dr. MUKUL SANGMA, Chief Minister to place a Statement relating to Starred Question No.50 replied on 08.03.2017.
7. Dr. MUKUL SANGMA, Chief Minister in-charge Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for 2016-17.

*Shillong,  
The 9<sup>th</sup> March, 2017.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*